## **Declaration of Assets and Liabilities**

	Year. 2010-21
1, Visnal Amond, so	on/daughter/white of Sezi Arjun Das
	to Bihar Legislative Assembly See
service and presently working asASS	istant
give herein below the details of the assets (	immovable, movable, bank balance, etc.) of
nyself, my snouse and dependants*	

Myself (Caro) A. given)

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

26 2.2021

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/	Renukunoù	Pratik Arand	Lakshya Aranal	Arjun Das Devki Devi
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,000/- SBI BVM	gers Koffindi bilities molia	MA	NA	MD
(iii)	Bonds, Debentures and Shares in companies	NA	central sets and training	MA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 1)6,084- 2)5,922 Yearly	ed in his Ass	MA	NA	NA ·
(v)	Motor Vehicles (details of make, etc.)	9lamer 2010 Wagon R 2014	empley miting	NA	NA	NA
(vi)	Jewellery (give details of weight and value)	30,8000 /-	She is and subsideelast	NA	MA	NA
(vii)	Other assets, such as values of claims / interests	NA	(	NA	NA	NA

2000

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	MA	NA	мА	NA
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA	Sampal char Rate 21 1 ± (2200 59.81) 15,000 1-	*IA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	мА	MA	NA	NA	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	114	NA	NA	NA
(v)	Others (such as interest in property)	MA	NA	NA	NA	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12,35,000/
(a)	(i) Loans from Banks	581	12,35,000/-
	(ii) Loans from financial institutions	MA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

	(d) dues to departments dealing with telephones	MA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
s ti	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVDPA 7878 6	NA
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax (Only in case of proprietary business)	MA	NA
	(iv) Property Tax		

## C. Personal Detail

C. <u>Felsonal De</u>		
GPF/CPF/PRAN No.	:-	PTS/BLA-1322
Gender	:-	M/F) (M/F)
Date of Birth	•	05091976 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	!-	Bihar Vidhom sabla secretariat (ASSH)
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Banka
I hereby d knowledge and be	the second second	that the above details are true to the best of my

Signature Vimal Anand
Name of Employee: VIMALANAND
Designation: As siftant
Department: Bihaz Vidhan Sabha, Patha

Date: 26.02.2021 Depa

Note:

Place: Patora

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.